

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 158 of 2020

IN THE MATTER OF:

HDFC Ventures Trustee Company Ltd. & Ors.Appellants

Vs.

New Consolidated Construction Company & Ors.Respondents

Present:

For Appellants: Mr. Ramji Srinivasan, Sr. Advocate with Ms. Jasmine Sheth, Pranaya Goyal and Ms. Apoorva Kaushik, Advocates.

For Respondents: Mr. Zal Andhyarujini, Sr. Advocate with Mr. Rohan Batra, Mr. Dhruv Sethi and Mr. Dhruv Dewan, Advocates for R-1.

Mr. Amit Sibal, Sr. Advocate with Mr. Nitesh Jain, Mr. Anuj Berry, Ms. Atika Vaz, Ms. Pragya Sharma, Mr. Abhik Chakraborty and Ms. Meghna Rajadhyaksha, Advocates for R-2 to R-4.

O R D E R
(Virtual Mode)

05.04.2021: For want of time, the matter is required to be adjourned.

List the Appeal 'for admission (after notice) hearing' on **04th May, 2021** high on board.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md